

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **19.10.2022** (WEDNESDAY)  
 CHENNAI BENCH (VIRTUAL MODE)  
**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)**

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT)(Ins) No 320/2022 & IA No 677 & 710/2022	Dr.C. Bharath Chandran Vs Ms.Sabine Hospital and Research Centre Pvt Ltd & 4 Ors	Ms. Karunya Raghunath Ms. Seetalaxmi Swamy	
2	Comp App (AT)(Ins) No. 361/2022 & IA No. 827 & 828/2022	Wind Construction Ltd Vs Ebenezar Inbaraj	Ms. Abitha Banu	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT)(Ins)No. 370/2022 & IA No. 869/2022	Johnson Lifts Pvt Ltd Vs Tracks & Towers Infratech Pvt Ltd	Mr. AR Karunakaran Mr. Benjamin E Moses Mr. G. Prithviraj	
		<b>WITH</b>		
4	Comp App (AT)(Ins) No. 371/2022 & IA No. 870,871/2022	Johnson Lifts Pvt Ltd Vs Tracks & Towers Infratech Pvt Ltd	Mr. AR Karunakaran Mr. Benjamin E Moses Mr. G. Prithviraj	
5	Comp App (AT)(Ins) No. 372/2022 & IA No. 872,873/2022	M/s. VGP Finances Ltd Vs Neptune Inflatables Ltd.	M/s Shivakumar and Suresh	
6	Comp App (AT) No.105/2022	Samma Mohan & Anr Vs Vyapar Mandir Palarivatom Pvt. Ltd. & 7 Ors.	Mr. Philip Mathew Mr. KR Jinan	

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7	TA No. 30/2021 (Comp App (AT) (Ins) No. 442/2020)	Vipraz Adz Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragma Sudha R2

		Anr <b>WITH</b>		
8	TA No. 31/2021 (Comp App (AT)) (Ins) No. 443/2020)	B. Akhildandeswari Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragha Sudha R2
9	TA No. 32/2021 (Comp App (AT)) (Ins) No. 444/2020)	S. Rani Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragha Sudha R2
10	TA No. 33/2021 (Comp App (AT)) (Ins) No. 445/2020)	Krishnamoorthy R &Anr Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragha Sudha R2
11	TA No. 34/2021 (Comp App (AT)) (Ins) No. 454/2020)	Sai Trading and Interiors Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragha Sudha R2
12	TA No. 35/2021 (Comp App (AT)) (Ins) No. 455/2020)	Themes Adz Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragha Sudha R2
13	TA No. 36/2021 (Comp App (AT)) (Ins) No. 457/2020)	G. Balaji Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8 Ors <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragha Sudha R2
14	TA No. 37/2021 (Comp App (AT)) (Ins) No. 470/2020)	Sai Enterprises Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr <b>WITH</b>	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya & Ms. Ragha Sudha R2
15	TA No. 50/2021 (Comp App (AT)) (Ins) No. 215/2020)	Innova Home Buyers Neyveli Association Vs Sundaresan Nagarajan RP for P Dot G Construction P Ltd & 3 Ors	Ms. Shabnam Banu Mr. Sushil Sarayu	Mr. Ayush Gupta- R1 Mr. Kinshuk Chatterjee-R3 Ms. Anannya Gosh & Mr. Dushyant Manocha- R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT)(CH)(Ins) No. 136/2022 & IA No.323/2022	International Asset Reconstruction Co.Pvt Ltd Vs Erst While Committee of Creditors & Anr	Mr. TK Bhaskar Mr. Srinath Sridevan Mr. K Harishankar	Mr.Krishna Grandhi -R1 Mr.Ravi Charan-R2 Ms.Niharika- R2
17	Comp. App (AT)(CH)(Ins) No. 45/2021 & IA No. 97,98 & 99/2021	Power Grid corporation of India Ltd Vs Aster Private Limited & 3 Ors  <b>WITH</b>	M.S.Paul J Hudson Samuel & Partners	Mr. JVL Bharathi-R1 Ms. Dhivya Kumar- R2 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju-R4
18	Comp App (AT)(CH)(Ins) No. 162/2021 & IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Private Limited & anr	Mr. M. Nagadeepak Mr. Lokeshwar Reddy Mr. Rohan Aloor Ms. Himangini Sanghi	Mr. JVL Bharathi R1 Mr. Sivakumar & Suresh R2
19	Comp App (AT)(CH)(Ins) No. 124/2022 & IA No. 289,290 & 291/2022	Carissa Inverstments LLC Vs InduTechzone P Ltd & anr	Ms. Ashwini Vaidialingam Ms. Bani Dikshit Ms. Bhargavi Kannan	Mr. Anirudh Krishnan-R2 Ms. Ramya-R3
20	Comp App (AT)(CH)(Ins) No. 39/2022 & IA No. 77,78 & 79/2022	Ajay Kolla Vs P. Madhusudan Reddy IRP & Anr	Mr. P.J. Sri Ganesh	Ms. Deepika Murali Mr. Bhadri Narayanan & Ms. Shreya Narayanan-R2

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	TA No.156/2021 in (Comp App (AT)(Ins) No.994/2020)	M/s. Sandhya & Co VS Mr. V. Mahesh IRP of Vasan Health Care Pvt. Ltd.  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
22	TA No.157/2021 (Comp App (AT)(Ins) No.995/2020) & IA No. 207/2022	Sri Adinath Enterprises Vs S.Rajendran, RP of Vasan Health Care P. Ltd  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
23	TA No.158/2021 (Comp App (AT)(Ins)	M/s. Jai Jinendra Enterprises VS Mr. V. Mahesh Interim	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas

	No.996/2020)	Resolution Professional of M/s. Vasan Health Care Pvt. Ltd.  <b>WITH</b>		Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
24	TA No.159/2021 (Comp App (AT)(Ins) No.997/2020)	M/s. Vijayalakshmi Enterprises Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt Ltd  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
25	TA No.160/2021 (Comp App (AT)(Ins) No.998/2020)	M/s. V.S. Enterprises Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt Ltd.  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
26	TA No.161/2021 (Comp App (AT)(Ins) No.999/2020)	H.S. Syndicate Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt. Ltd.  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
27	TA No.162/2021 (Comp App (AT)(Ins) No.1000/2020)	M/s. Hemanth Mehta & Sons HUF Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt. Ltd.  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
28	TA No.163/2021 (Comp App (AT)(Ins) No.1001/2020)	M/s. Vipul Investments Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt Ltd  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
29	TA No.164/2021 (Comp App (AT)(Ins) No.1002/2020)	M/s. Hemanth & Co Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt Ltd.  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
30	TA No. 91/2021 (Comp App (AT)(Ins) No. 314/2020 & IA No. 436/2021)	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors	Mr. Pankaj Jain	Ms. Moulshree- R1 Ms. Megha Karnwal- R4 Mr. Sanyat Lodha Mr. Anant Merathia & Ms.Hima Bharadwaj –R8
31	TA No. 17/2021 (Comp App (AT)	Sumit Binani RP of KSK Mahanadi Power Company Ltd	Mr. Sumesh Dhawan Mr. MV. Pratap Kumar	Mr.Biswajit Dubey Mr. Spandan Biswal

	(Ins) No. 1116/2020)	Vs Power Finance Corporation Ltd	Mr. Vaijayant Paliwal Ms. Charu Bansal	Ms. Srideepa Bhattacharya Ms. Neha Shivhare
		<b>WITH</b>		
32	TA No. 43/2021 (Comp App (AT)(Ins) No.1097/2020) & IA No. 670, 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its Resolution Professional Mr. Sumit Binani	Mr. Edward James Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya Ms. Neha Shivhare	Mr. Sumesh Dhawan Mr. M.V Pratap Kumar Mr. Vaijayant Paliwal Ms. Charu Bansal
33	Comp App (AT)(Ins) No, 103/2022 Contempt Case(AT)/4/2022 & IA No. 238, 239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & Ors	Mr. Nitin Chowdary Mr. Muthuchharan Sundresh	Mr. VVSN Raju-R1 Mr. Varun Srinivasan-R2 Mr. K.V. Ramanaiah-R3

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)